

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:6279
ANSWERED ON:05.05.2015
DESTRUCTION OF TREES DUE TO NATURAL CALAMITIES
Simha Shri Prathap

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that lakhs of trees have been destroyed along the sea shore and coastal areas due to tsunami and cyclone phailin and if so, the details thereof;
- (b) whether the Government has any plan to implement projects in the entire 320 km. coastal line of Karnataka along with sea embankment to protect the coastal people from cyclone, tsunami, tornado and other natural calamities and if so, the details thereof; and
- (c) whether any allocation has been made for the purpose in the 12th Five Year Plan and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) The Ministry is aware that large number of trees have been destroyed along the sea shore and coastal areas due to tsunami and cyclone phailin. However, the detailed information is not compiled at the level of Ministry.

(b) &(c) As of now there is no such plan in the Ministry. However, for conservation and management of mangroves and coral reefs, the Government has identified 38 mangrove and 4 coral reef sites throughout the Country. The Ministry has a Centrally Sponsored Scheme on Conservation and Management of Mangroves and Coral Reefs in the country.

Under the Scheme, 100% central assistance is extended to Coastal States/Union Territories (including Karnataka), who so request, for implementation of approved Management Action Plans. The components of action plan include Survey and Demarcation, Afforestation and Restoration of Mangroves, Alternate and Supplementary Livelihoods, Protection Measures, Education & Awareness etc. The outlay for the XII Five Year Plan under the Scheme is Rs.50.00 crores with an annual allocation of Rs.10.00 crores.

During the year 2011-12, 2012-13, 2013-14 & 2014-15 an amount of Rs. 242.15 lakhs has been released to the State Government of Karnataka under the Scheme.